

(b) the details of seats reserved for SC/ ST students in universities under Central Government, University and State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) According to the All India Survey on Higher Education, during 2017-18, the percentage enrolment of students belonging to the Scheduled Castes (SCs) and Scheduled Tribes (STs) is 14.41 % and 5.22% respectively. The State/ UT-wise percentage of SC/ST students studying in higher education in the country during 2017-18, is available at https://www.ugc.ac.in/pdfnews/0169033_RSPQ-2131-Annx-I.pdf.

Moreover, as on 07.09.2018, out of the total student strength in the 31 National Institutes of Technology, 14.04% were SC students and 7.31% were ST students. During 2018-19, the total student strength in the 23 Indian Institutes of Technology, comprised of 13.05% SC students and 5.49% ST students.

(b) As per information provided by University Grants Commission, 15% and 7.5% seats are reserved for SC and ST students respectively in the Central Universities. The State-wise details of seats reserved for SC/ ST students in the Central Universities, are available at https://www.ugc.ac.in/pdfnews/2839037_RSPQ-2131-ANNX-II.pdf.

Value education at schools

2132. DR. L. HANUMANTHAIAH:

DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that value education at schools is not taught effectively;

(b) if so, the details thereof;

(c) whether Government is taking steps to ensure effective value based education in school curriculum; and

(d) if so, Government's response in this regard along with the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The National Curriculum Framework (NCF) 2005,

developed by the National Council of Educational Research and Training (NCERT), which sets the guidelines and direction for the development of syllabi and textbooks at all the school stages, emphasizes on ethical development, inculcating the values, attitudes and skills required for living in harmony with oneself and with others. However, education being a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Governments, it is for the respective State Governments to ensure that the Values Education is taught effectively in their schools. So far as the schools affiliated to the Central Board of Secondary Education (CBSE) are concerned, the Board has introduced Life-Skills education in the schools affiliated to it, which promotes inculcation of Values.

(c) and (d) Values and attitudes are acquired and are best nurtured through experiences. These experiences need to be consistent and inbuilt in the personal and social environment of the students. NCERT has, therefore, incorporated such concerns, wherever possible, in the textbooks developed for the various stages of school education. NCERT has also brought out a Value Education Framework entitled 'Education for Values in Schools - A Framework', which provides guidelines to schools to identify their priorities of values and plan their actions accordingly. NCERT has also developed a Resource Book for teachers called 'Ways to Peace'.

CBSE has brought out Values Education Manual and Values Education Kit for classes I-XII. The Board has brought out Teacher's Manual on Environmental Education and Adolescent Education, which help to foster values in children. CBSE also organizes Capacity Building Programmes in Values Education for teachers of its affiliated schools.

Quality of Mid Day Meal Scheme

2133. SHRI RANJIB BISWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of complaints received by Government of substandard food quality being provided in Mid Day Meal Scheme during each of the last three years and the current year;

(b) the number of children hospitalised and died after eating such food across the country during the said period, State-wise;

(c) whether Government has announced any compensation to the parents of such children and if so, the details thereof; and